

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).5345/2013

M/S SHEETALA BARA LALAPUR CHANDMORI & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 17-10-2024 This appeal was mentioned today.

CORAM : HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE C.T. RAVIKUMAR
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Appellant(s) Mr. Chandrika Prasad Mishra, AOR (mentioned by)
Mr. Prashasti Singh, Adv.

Mrs. Yugandhara Pawar Jha, AOR

For Respondent(s) Mr. Ajay Agrawal, AAG
Mr. Rajeev Kumar Dubey, Adv.
Mr. Kamendra Mishra, AOR

Mr. Arun K. Sinha, AOR

UPON being mentioned, the Court made the following
O R D E R

List on 06.11.2024.

(ARJUN BISHT)
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)
ASSISTANT REGISTRAR